

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/123 /A

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 8<sup>th</sup> January, 2025.

Sub:- **Casual leave.**

Ref:- No. HC(IB)-VIG/01/2024/903-09 dated 17.12.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Aalo, West Siang District, Arunachal Pradesh has been granted **3 (three) days casual leave, along with station leave permission, on 08.01.2025, 09.01.2025 and 10.01.2025.** The next senior most Judicial Officer available at the station would remain in charge of her Court and Office in her absence.


Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo No.HC.VII-21/2008(Pt.)/124-125 /A, dtd. , 08-01-2025  
Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Yupia, Papum Pare District.
2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

